

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.

(b) There are 45 projects received under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) from Rajasthan Government. Out of which 25 projects have been sanctioned during 10th Plan and 16 projects have been sanctioned during 11th Plan under RGGVY. The remaining 4 projects (supplementary) namely Kota, Bundi, Alwar and Rajsamand are pending.

(c) and (d) The remaining 4 (four) projects (supplementary) are pending as these can only be sanctioned under Phase-II of 11th Plan. The commencement of Phase-II of 11th Plan is yet to be decided by the Government.

Power supply to Karnataka

991. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of POWER be pleased to state:

(a) the details of the total central power being made available for Karnataka during the last five years; and

(b) the current status and the details of central power projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Details of the total power being made available to Karnataka from the Central Generating Stations during the last five years are given below:

Year	2004-05	2005-06	2006-07	2007-08	2008-09
Quantum (in Million Unit)	8970.27	10645.32	10614.66	10486.07	9793.88

(b) The details of Central Sector projects commissioned/under implementation in Karnataka for likely benefit during the 11th Plan are given below:

Sl. No.	Plant Name	Agency	Status	Fuel Type	Installed Capacity (MW)
1	Kaiga Units-1, 2 & 3	NPC	Commissioned	Nuclear	660
2	Kaiga Unit-4	NPC	Under Construction	Nuclear	220*
TOTAL :					880

NPC: Nuclear Power Corporation

* For likely benefit during the 11th Plan.

NTPC's Power Project in Mannavaram

992. SHRIMATI T. RATNA BAI: Will the Minister of POWER be pleased to state:

(a) whether the Andhra Pradesh Government has requested for financial assistance for the prestigious project of NTPC in Mannavaram, Chittoor in Andhra Pradesh;

- (b) if so, the details thereof;
- (c) the action taken so far; and
- (d) if not, by when the action would be taken on this mega project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) NTPC Limited has informed that it has no proposal for setting up power project in Mannavaram, Chittoor in Andhra Pradesh.

(b) to (d) In view of (a) above, question do not arise.

Power generation targets

†993.SHRIMATI MAYA SINGH: Will the Minister of POWER be pleased to state:

- (a) whether Government has a plan to achieve electricity generation target and if so, the details of manner in which target would be achieved;
- (b) the measures Government is taking to meet the requirement of Rs.10.5 lakh crore funds needed by the Ministry to meet the target in power sector; and
- (c) whether plants like NTPC also are unable to generate electricity to their full capacity due to deficiency of coal and the details of steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) The electricity generation target fixed for the year 2009-10 is 789.5 Billion Unit. The following steps have been taken/are being taken to achieve the generation targets:

- (i) Rigorous monitoring of the on-going generation projects.
- (ii) Import of coal to bridge the gap between the requirement and its availability from domestic sources.
- (iii) Augmentation of gas supply to utilise stranded capacity of gas based power stations.
- (iv) Harnessing surplus captive power into the Grid.
- (v) Utilization of unutilized capacity of gas based stations on liquid fuel.
- (vi) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.

(b) Based on the Report of Planning Commission's Working Group on Power for the 11th Plan and information provided by CEA, in its draft report dated Feb. 10, 2009, the Sub-Committee of the Group of Ministers on 'financial issues of power sector' has estimated a total funds requirement for generation, transmission, distribution, R&M and others of Rs. 10,59,515 crore. Assuming a debt equity ratio of 70:30, the debt requirement has been assessed at Rs.6,93,326 crore and equity at

†Original notice of the question was received in Hindi